NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

C.P. (IB)/1036(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: JONES LANG LASALLE PROPERTY CONSULTANTS INDIA PRIVATE LIMITED V/s SKY ONE CORPORATE PARK LLP

Section 9 OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Corporate Debtor appeared through Virtual hearing, however, he is facing some personal difficulty.
2. In view of this matter is adjourned to another date i.e. 07.05.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/